



HIGH COURT OF MEGHALAYA SHILLONG

WARNING CAUSELIST

COURT NO. 1

DIVISION BENCH

HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

**WARNING LIST OF HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE
HON'BLE MR. JUSTICE W. DIENGDOH NEXT TO BE
TRANSFERRED TO THE PEREMPTORY LIST DATED 29/10/2024 AND 30/10/2024**

FOR 29/10/2024

HEARING

1	WA/37/2024	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED (MEPDCL) VS. M/S RELIANCE INFRATEL LIMITED AND 3 ORS.	MR. A KUMAR, SR. ADV E.R. CHYNE A.S. PANDEY R. COLNEY	MR. N VENKATARAMAN, SR. ADV BHAVUK AGARRWALLA V.VAPPANGI SAI PRASAD B. JYRWA V V V SASTRY S. JINDAL
2	WA/29/2019	STATE OF MEGHALAYA VS. HARIJAN PANCHAYAT COMMITTEE AND 2 ORS.	MR. ND CHULLAI, AAG S SENGUPTA ADDL. SR. GA MEGHALAYA S SARAOGI A KUMAR, AG MEGHALAYA R COLNEY, GA	C. NONGKHLAW M KYNTA I SINGH S KHONGTHAW MR. L KHYRIEM VGK KYNTA, SR ADV R KHATRI MF QURESHI

FOR 30/10/2024

ORDERS

1	WA/14/2023	SURMAMON NONGBRI AND 8 ORS. VS. STATE OF MEGHALAYA AND 12 ORS.	H.L. SHANGREISO, SR. ADV P. BISWAKARMA M.C DKHAR E. WANNIANG T. DKHAR P.K SHATI	MR. ND CHULLAI, AAG AH KHARWANLANG, ADDL. SR. GA R COLNEY GA S. SEN,SR. GA MEGHALAYA
2	WP(C)/364/2023	RITHS TRUST AND 2 ORS. VS. STATE OF MEGHALAYA AND 2 ORS.	D.F. MAWRIE S.V. RANJAN	MR. ND CHULLAI, AAG B DEB ER CHYNE ZE NONGKYNRIH R COLNEY S. SEN,SR. GA MEGHALAYA